

DIVISION BENCH

ITEM NO.111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.38/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S PARGON PACKAGINGS V/S RASIK PRODUCTS PVT. LTD.
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rishabh Govila, Adv. : *For the Operational Creditor*

Sh. Hridesh Batra, Adv. for : *For the Corporate Debtor*

Sh. Tanmay Sadh, Adv.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel, Sh. Hridesh Batra is present on behalf of the Corporate Debtor and states that the learned arguing counsel, Sh. Tanmay Sadh is not available today, and therefore seeks an adjournment.
- 2.** Let the matter be adjourned for further hearing on 1st May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*